

much more time the Government expect to take to do the needful?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Sant Jarnail Singh Bhindranwale and his followers.

(b) and (c). The names of some of the suspects who have been arrested are given below.

(1) Shri Charanjit Singh, S/o Shri Ganga Singh r/o No. 11, Subhash Gali, Gopal Park, Delhi.

(2) Shri Avtar Singh S/o Shri Harnam Singh, r/o East Guru Angad Nagar, Delhi.

(3) Shri Gian Singh, S/o Shri Mela Singh, r/o X-975, Chand Mohalla, Delhi.

(4) Shri Lakhbir Singh @ Shri Lakha Singh, S/o Shri Gurbux Singh r/o Village Nagoke, Daffar Ki Patti, P.S. Varowal, District Amritsar.

There are a few other suspects, whose names can not be made public at this juncture, as this may hamper investigation.

(d) Investigation of the case is still in progress. A specific date line cannot be given at present for its completion.

Sanction of staff for Hindi work in Ministries

3252. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Department of Official Language had issued an order on the 6th August, 1973 with regard to the minimum Hindi staff in each Ministry and Department of the Government of India;

(b) if so, the salient features thereof;

(c) whether the Ministry of Finance is not giving their sanction to the proposal sent by the different Ministries on the basis of the above order;

(d) whether the new staffing pattern is likely to be issued soon; and

(e) what steps are being taken by the Ministry of Home Affairs to remove the hurdles in sanctioning the minimum staff for Hindi work?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) No, Sir.

(b) Does not arise.

(c) As there are no orders, the question does not arise in this form. However various Ministries have been preparing the proposals for creation of Hindi posts from time to time and concerned Finance Division of the Ministry/Ministry of Finance have been according their approval to such proposals subject to their appropriateness. This procedure is still continuing.

(d) and (e). The question of prescribing the norms for staff is under consideration. After taking a decision in this regard action will be taken accordingly. It may be mentioned that although at present there is total ban on the creation of new posts, posts required for fulfilling statutory requirements have been exempted from this general ban. This exemption is also creation of posts for implementing the Official Language Act, 1963 if there are essential for fulfilling and implementing the Act.

Setting up of a Cement Factory at Palayam, Trichirapalli

3253. SHRI S. A. DORAI SEBASTIAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether a cement factory is to be started at Palayam in Trichirapalli district;

(b) if so, whether it is in the public sector or private sector;

(c) what is the cost of the project and employment opportunities; and

(d) whether the licences to the project have been cleared and if so, when the project is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (d). No application for grant of an industrial licence to set up a cement factory at Palayam in Trichirapalli District has been received. However, Tamil Nadu Cement Corporation Ltd., a State Government Undertaking are reported to be considering setting up of a 4 lakhs tonnes per annum capacity cement plant at Palayam, Madurai District. The details are yet to be finalised.

Major Items in which the Industrial Production have fallen

3254. SHRI RAVINDRA VERMA:
SHRI TRIDIB CHAUDHURI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there has been fall in the industrial production (base—1970-71);

(b) if so, the details of the major items and the fall since January, 1980 month-wise; and

(c) steps taken by Government in this connection to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). According to the latest information on the general index of industrial production (Provisional) released by the C.S.O., industrial production has shown positive rates of growth in recent months.

(c) Steps have already been taken by the Government to ease infra-structural bottlenecks and to provide a positive policy thrust for stepping up industrial production.

Representation for enquiry against Thapars

3255. SHRI SAMAR MUKHERJEE:
Will the Minister of INDUSTRY be pleased to state:

(a) whether representations have been received for instituting an en-

quiry by CBI or Committee of M.Ps. into the charges against Thapars that they have ruined the Hindustan Pilkington Glass Works Ltd., Asansol for their vested interests; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) Department of Company Affairs has ordered an inspection of the books of accounts of the Company under Section 209-A of the Companies Act, 1955.

सीमेंट के कारखानों में तालाबंदी

3256. श्री अशोक गहलौत: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या इन दिनों देश के विभिन्न भागों में यह बताने की कृपा करेंगे कि:

(क) क्या इन दिनों देश के विभिन्न भागों में अनेक सीमेंट कारखानों में तालाबंदी है;

(ख) यदि हां, तो ऐसे सीमेंट कारखानों की संख्या कितनी है और वे देश में किस-किस स्थान पर स्थित हैं;

(ग) इन कारखानों की तालाबंदी के कारण देश को उत्पादन की कितनी हानि हो रही है और प्रत्येक कारखाने की उत्पादन क्षमता कितनी है;

(घ) क्या सरकार इन कारखानों से तालाबंदी हटाने के लिये कार्यवाही कर रही है;

(ङ) क्या संकटग्रस्त सीमेंट कारखानों को चलाने के लिए उन्हें अपने नियंत्रण में लेने की कोई योजना सरकार के विचाराधीन है;

(च) यदि हां, तो इन कारखानों में उत्पादन कब तक आरंभ हो जायेगा; और

(छ) यदि नहीं, तो इसके क्या कारण हैं?

उद्योग मंत्रालय में राज्यमंत्री (श्री चरनधीर चानना): (क) और (ख). इस समय हरियाणा में केवल एक सीमेंट संयंत्र बंद पड़ा है।